

tourist was manhandled by the Railway authorities at Patna Junction Station;

(b) if so, whether any enquiry was held in the matter; and

(c) the causes of this incident?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) to (c). On 6th January 1959 a passenger whose name was later said to be Shri E. R. Dmamm Wilfried was detected travelling without ticket between Patna City and Patna Junction by one of the T.T.Es. attached to the Divisional Checking Squad. He spoke broken English, had no money to pay for the ticket and did not disclose his correct identity to the T.T.E. On arrival of the train at Patna Junction the T.T.E. made him over to the police Havildar of the Magistrate's Special Party at the platform. He resisted being taken to T.C.'s Office. After his identity was known from the Passport in his possession, the S.M. permitted him to leave. He travelled by the next train to Delhi on a ticket secured for him by local persons.

The Divisional Superintendent, Dinapore ordered a joint enquiry on 8-1-1959 by 2 Assistant Officers. This Committee came to the conclusion that he was not ill-treated in any way by any railway employee. It is understood that the Distt. Magistrate, Patna also held an enquiry into the incident on 12th/13th January, 1959 presumably on a direction from the Government of Bihar. The result of this enquiry is not available to Railway Administration.

Postal Forms

1061. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that bilingual (Hindi-English) forms have been introduced for use in various post offices;

(b) if so, the number thereof; and

(c) the details of new forms proposed to be introduced during 1959?

The Minister of Transport and Communications (Shri S. K. Patil): (a) Yes.

(b) Eight.

(c) A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 90].

Telephone Exchange

1062. Shri Ram Krishan: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that while the telephone exchange at Charkhi Dadri has been opened no new telephone connection has been provided so far;

(b) if so, the reasons therefor; and

(c) additional recurring and non-recurring expenditure incurred?

The Minister of Transport and Communications (Shri S. K. Patil): (a) The exchange was opened on the 15th December, 1958. Eight telephone connections from the exchange have been given to parties who were previously having extensions from the Public Call Office. The work of giving more connections is in progress.

(b) Does not arise.

(c) Non-recurring Rs. 29,000 approximately. Recurring Rs. 5,000 per annum approximately.

Teak from Manipur

1063. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether tenders for sale of teak timber from the Manipur-Burma borders are issued for every five years by the Manipur Administration; and